

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:239
ANSWERED ON:29.03.2012
COMPENSATION TO TRAIN ACCIDENT VICTIMS
Mahajan Smt. Sumitra;Mithlesh Shri

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the pending cases of compensation to railway accident victims and their families as on 31 December, 2011 alongwith the period of pendency, zone-wise;
- (b) the reasons for not settling the same in a reasonable time limit; and
- (c) the steps proposed to be taken by the Railways for expeditious delivery of compensation to accident victims and their families?

Answer

MINISTER OF RAILWAYS (SHRI MUKUL ROY)

(a)to (c) A Statement is laid on the Table of the House.